

**Malaria cases in India**

272. SHRI KALYAN ROY:

SHRI BHOLA PRASAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news item published under the caption "4000,000 may die of Malaria by 1980" in India appearing in the 'Statesmen' of the 3rd June, 1978;

(b) if so, what are the details in this regard;

(c) what is the number of malaria cases detected and the number of persons who died due to malaria during each of the years 1975, 1976 and 1977 and so far during 1978, State-wise; and

(d) what steps Government have taken to tackle the problem and what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGADAMBI PRASAD YADAV): (a) Yes, the news item appeared in the 'Statesman' of 5th June, 1978.

(b) Government are already aware of the problems mentioned in the news item and have taken adequate measures to combat any eventuality. On the basis of the recent trends available on malaria incidence, vide appendix, [See Appendix CVI, Annexure No. 26] the estimate given in the report appears to be grossly exaggerated.

(c) A statement containing the required information is enclosed (Appendix) [See Appendix CVI, Annexure No. 26].

(d) Government have sanctioned a Modified Plan of operations for controlling the disease. It is being implemented from 1-4-77. Sailable features of the Modified Plan of Operations are given in the enclosed statement (Appendix-II). [See Appendix CVI, Annexure No. 27]

**Purchases made by the Department of Supply**

273. SHRI ARVIND GANESH KULKARNI:  
SHRIMATI USHI KHAN:  
SHRIMATI LEELA DAMODAR MENON:  
SHRI GURUDEV GUPTA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the total amount of purchases in terms of value made from (i) the large scale sector (ii) the small scale sector, and (iii) the trading houses by the Department of Supply on government account during the years 1976-77 and 1977-78;

(b) what is the value and nature of items purchased from the small scale sector during the above period and whether any price preference was given to the small scale sector; and

(c) what steps Government propose to increase the participation of small sector in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) A statement giving the figures of purchases made from SSI Units vis-a-vis the total purchases made by the Department of Supply is enclosed.

Orders are normally awarded to manufacturers or their authorised agents and it is seldom that the orders are placed on trading houses/stockists. No separate figures in respect of trading houses as such are maintained.

(b) Value of the items purchased from small scale sector is given in the statement referred to in part (a). 241 items as per list attached [See Appendix CVI, Annexure No. 28] are reserved for purchases exclusively from small scale sector. Besides, purchases from small scale sector also made for items which can be manufactured both by small scale sector

and the large scale sector and in respect of such items, small scale units are eligible for a price preference of upto 15 per cent over large scale units; the actual quantum is to be decided in each case on merits. The need for giving the price preference, however, does not arise in most of the cases as the quotations of the small scale units on their own are quite competitive.

(c) The object of the Government policy is to utilise for Government purchase as far as possible the production and capabilities of Small-Scale/Cottage Industries products which are on indent with Supply Department.

The following measures have been taken pursuant thereto:

(i) A number of items are purchased exclusively from Small Scale Sector. The number of such reserved items is 241 at present. Position is reviewed from time to time and

new items are added to this category.

(ii) As already stated against part (b), in the case of items which can be purchased both from large scale as well as small scale units, small scale units are eligible for a price preference of upto 15 per cent over large scale units, the actual quantum to be decided in each case on merits.

(iii) The registration of SSI Units has now been entrusted to the National Small Industries Corporation Ltd., under the single point registration scheme. Registration with NSIC under this scheme is equivalent to registration by DGS and D.

(iv) In respect of items of interest to SSI Units sufficient number of tender sets are supplied to NSIC to enable the latter to distribute them among SSI Units free of cost.

#### Statement

*Value of orders placed by DGS&D for Indigenous Stores*

(Value in Crore Rs.)

Sl. No.	Year	Total orders for indigenous stores.	Value of orders for indigenous stores excluding the items not within the capability of S.S.I.	Orders on S.S.I.	Percentage of S.S.I. to Grade III and IV. Col. 5/4.
1	1976-77	975.17	291.55	106.48	36.5
2	1977-78 (Prov.)	745.43	290.51	108.95	37.5